

भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2009-10/139

Ref: DBOD.No.Ret.BC.36/12.02.001/2009-10

September 01, 2009

All Scheduled Commercial Banks
(Excluding Regional Rural Banks)

Dear Sir,

**Section 24 of the Banking Regulation Act, 1949
Maintenance of Statutory Liquidity Ratio (SLR)**

Please refer to the Reserve Bank [Press Release: 2009-2010/227](#) dated August 10, 2009 on the issuance of Government of India Cash Management Bills. We advise that the proposed cash management bill will be treated as Government of India Treasury Bills under clause (c) (ii) of the [Notification DBOD.No.Ret.BC.61/12.02.001/2007-08](#) dated February 13, 2008 and accordingly shall be treated as SLR securities.

Yours faithfully

(P. K. Mahapatra)
General Manager

बैंकिंग परिचालन और विकास विभाग, केन्द्रीय कार्यालय, सेन्टर 1, कफ परेड, कोलाबा, मुंबई - 400005

Department of Banking Operations and Development, Central Office, Centre 1, Cuffe Parade, Colaba, Mumbai - 400005
टेलिफोन /Tel No: 91-22-22189131 फैक्स/Fax No: 91-22-22183785 Email ID:cgmicdbodco@rbi.org.in

हिन्दी आसान है, इसका प्रयोग बढ़ाइये।